

Kirkee	(b) In areas other than	
Nasirabad	(a) above	0.5
Pune		
Secunderabad		
St. Thomas Mt		
Wellington		

(b) In respect of following Boards FSI has been incorporated in their Building-Bye-laws.

CENTRAL COMMAND

Pachmarhi	(a) in civil area notified under Section 43(A) of the Cantonments Act	1
	(b) In Bungalow areas	0.5

EASTERN COMMAND

Jalpahar	(a) In notified Civil are	1
	(b) outside notified Civil area	0.5
Shillong	In respect of whole of the Cantonment area	-0.5

(c) No FSI restrictions have been imposed in the Building Bye-laws of the remaining 44 Cantonment Boards.

[Translation]

ADB Assistance

3090. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any proposal of Asian Development Bank for conservation and development of 'Taj protected area' and providing community facilities is under consideration of the Government;

(b) if so, the details of progress made in this regard;

(c) whether any technical study has been conducted in this regard;

(d) if so, the details thereof; and

(e) if not, the time by which it is likely to be conducted ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (e) According to the information provided by the Department of Economic Affairs, Ministry of Finance, Asian Development Bank has provided technical assistance amount of US \$ 6,00,000 for comprehensive assessment of the current environmental

situation in Agra, Mathura and Firozabad Districts, and to formulate a project for sustainable development of these districts. The project will have particular reference to environmental protection, energy conservation and economic and social impact. Asian Development Bank has appointed consultants under the technical assistance. Further course of action with reference to Asian Development Bank related loan assistance will depend on the reports arising out of the above technical assistance.

[English]

N.H. Chennai-Madurai

3091. SHRI A.G.S. RAM BABU : Will the Minister of SURFACE TRANSPORT be pleased to state the present status of four lane National Highway between Chennai-Madurai ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Four lane pavement width exists from Km. 0/0 to 67/0 (Chennai-Pukkathurai) on N.H.-45. Further Government of India has proposal for 4-laning of NH-45 from Km. 67/0 to 122/0 (Pukkathurai-Tindivanam) on B.O.T. basis and proposals for prequalification of suitable firms for the same have already been invited. In addition, 4-lanning of NH-45 from Km. 122/0 to 325/0 (Tindivanam-Trichy Bypass end) and from Trichy By-pass to Madurai through the State M.D.R. Route have been proposed to be taken up in two packages respectively under World Bank-III loan Assistance.

Bypass in Karnal

3092. SHRI I.D. SWAMI : Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 224 dated February 24, 1997 regarding Bypass in Karnal and state :

(a) whether the said bypass has become a sector road consequent to the coming up HUDA colonies on both sides of the bypass;

(b) whether the said bypass has become congested and accident prone;

(c) if so, the steps taken to construct an overbridge over the GT Road or over the bypass for smooth flow of traffic which is increasing day in and day out; and

(d) if not, the reasons therefor ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Karnal bypass exists but is not part of sector roads of HUDA.

(b) Congestion shall be reduced after completion of